

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES  
LOK SABHA  
UNSTARRED QUESTION NO. 275  
TO BE ANSWERED ON 1<sup>ST</sup> DECEMBER, 2015

**H.S.D. OIL TO FISHERMEN**

**275. SHRI D.S. RATHOD:**

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that fishermen are not getting the benefits of H.S.D. oil subsidy scheme;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Government proposes to revive diesel subsidy for fishing boats and is removing BPL conditions for fishermen; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(DR. SANJEEV KUMAR BALYAN)

(a) to (d) : During the 10<sup>th</sup> Five Year Plan, a rebate on High Speed Diesel (HSD) oil at the rate of ₹1.50 per litre was provided to the mechanized fishing vessels under the Centrally Sponsored Scheme "Development of Marine Fisheries, Infrastructure and Post Harvest Operations". The proposal of the Ministry of Agriculture and Farmers Welfare, Department of Animal Husbandry, Dairying and Fisheries to continue the said scheme with enhanced subsidy from ₹1.50 per litre to ₹3.00 per litre was approved in February, 2009 with a condition that such subsidy should be provided only to fishers belonging to Below Poverty Line(BPL). The said scheme has also been allowed to continue during the current financial year (2015-16), with the same condition.

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